

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

(ORDERS BY THE GOVERNOR)

NOTIFICATION

Dated Shillong, the 31st August, 2021.

No. LR (A) 32/92/Pt.IV/300- In exercise of powers conferred under sub - section (3) of Section 24 of the Code of Criminal Procedure Code, 1973 the Governor of Meghalaya is pleased to appoint the following persons as the Public Prosecutor, Additional Public Prosecutors and Assistant Public Prosecutor for the respective Districts as indicated against each name with Headquarters with immediate effect and until further orders: -

<u>District</u>	<u>Name</u>	<u>Headquarter</u>
Khliehriat, East Jaintia Hills	Shri Shitmon Pdang, PP	Khliehriat
Shillong, East Khasi Hills	Smti Nellysa F. Kharshiing, Addl. PP	Shillong
Jowai, West Jaintia Hills	Shri Sanmuonlal Changsan, Addl. PP	Jowai
Khliehriat, East Jaintia Hills	Shri Jerimia Rymbai, Asst. PP	Khliehriat
Khliehriat, East Jaintia Hills	Smti Ibanteilang Suchiang, Asst. PP	Khliehriat
Khliehriat, East Jaintia Hills	Shri Shibaitshwa Lyngdoh, Asst. PP	Khliehriat

Sd/-
Commissioner & Secretary to the Govt. Of Meghalaya,
Law Department.

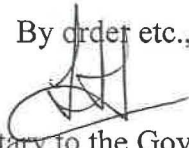
Memo No. LR (A) 32/92/Pt.IV/300-A,

Dated Shillong, the 31st August, 2021.

Copy forwarded to:-

1. The Advocate General, Meghalaya , High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. All Deputy Commissioners.
4. All District & Session Judges.
5. All Superintendents of Police.
6. The Accountant General (A &E), Meghalaya, Shillong- 793001. The above Additional Public Prosecutor / Additional Government Pleader shall be entitled to fees for appearances etc. as laid down in O.M. No. LR (B) 13/2002/Pt./147 dt. 05.09.2013 (as amended).
7. The Advocates concerned. Charge report of assuming charge as Additional Public Prosecutor/ Additional Government Pleader may be sent to this Department and his/ her contact No. Should also be furnished. This appointment will be reviewed after every 6 (six) months.
8. The Secretary, High Court Bar Association, Shillong / Shillong Bar Association, Shillong
9. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
10. DIPR, Shillong.
11. The Treasury Officer, Shillong North / South Treasury.
12. Law (B) Department.
13. NIC, Shillong
14. DEO, Law Department.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law Department.